

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29578-29579/2025

[Arising out of impugned final judgment and order dated 16-02-2018 in WC No.43195/2015 21-03-2022 in CMRA No.319/2021 passed by the High Court of Judicature at Allahabad]

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. PETITIONER(S)

VERSUS

M/S BRIGHT INFRACON PVT. LTD & ORS.

RESPONDENT(S)

IA No. 20933/2023 - CONDONATION OF DELAY IN FILING

IA No. 20934/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 20935/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 24267/2023 - EXEMPTION FROM FILING O.T.

IA No. 20936/2023 - EXEMPTION FROM FILING O.T.

IA No. 24261/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 29580-29581/2025 (XI)

IA No. 16373/2023 - CONDONATION OF DELAY IN FILING

IA No. 16374/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 16375/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 24250/2023 - EXEMPTION FROM FILING O.T.

IA No. 16376/2023 - EXEMPTION FROM FILING O.T.

IA No. 24248/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 24-03-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. Anil Kaushik, A.S.G.

Mr. Nischal Tripathi, Adv.

Mrs. Shashi Sharma, Adv.

Mr. Rajat Rana, Adv.

Mr. Ishaan Kumar, Adv.

Ms. Arunima Dwivedi, AOR

For Respondent(s) :Ms. Manju Jetley, AOR

Mr. Shyam Divan, Sr. Adv.

Mr. Aditya Deshmukh, Adv.

Ms. Deepti Singh, Adv.

Mr. Ashutosh Parasher, Adv.

Mr. Chander Shekhar Ashri, AOR

**Upon hearing the counsel the Court made the following
O R D E R**

As prayed for, list on 14.04.2026.

**(D. NAVEEN)
COURT MASTER (SH)**

**(ANU BHALLA)
COURT MASTER (NSH)**